

(c) whether the 17 slow sand filter beds constructed by the CMDA have become ineffective;

(d) whether the Calcutta Corporation authorities and CMDA had recently met to improve the situation; and

(e) if so, what is the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) to (e) The information is being collected and will be placed on the Table of the Rajya Sabha in the due course.

Female doctors as Resident Medical Officers

1302. SHRI N. G. GORAY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether it is a fact that female doctors have been prohibited by Government in taking resident medical doctors' post in Government hospitals; if so, the reasons therefor; and

(b) whether it is also a fact that Tata Memorial Hospital, Bombay has refused employment to female doctors for Resident Medical Doctors' post?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) and (b) The information is being collected and will be furnished as soon as it is received.

Delhi State Harijan Co-operative Association Ltd.

1303. SHRI N. G. GORAY: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that a co-operative society under the name of the Delhi State Harijan Cooperative Association Ltd., has been developing a colony by the name "Satyawati Nagar" near Wazirpur in Delhi;

(b) whether the said cooperative has been permitted to do so; and

(c) what are the names of the office-bearers of the society?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) The Delhi State Harijan Co-operative Association has developed a residential colony known as "Satyawati Nagar" situated in Wazirpur Residential Area Phase III.

(b) Yes, Sir.

(c) Shri Hukam Singh, Chairman

Shri Rai Singh, Vice-Chairman

Shri Pale Ram, Vice-Chairman.

Shri Amar Singh, Secretary.

Shri Laxmi Narayan, Assistant Secretary.

Shri Mathura Singh, Cashier.

Grants given to Craft Centres by the Central Welfare Board

1304. SHRI SANAT KUMAR RAHA:
SHRI INDRADEEP SINHA:
SHRI BHOLA PRASAD:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the Central Welfare Board sanctions money to voluntary organisations to set up Craft Centre for poor women and Centres for the benefit of children in backward areas and localities;

(b) if so, the amount given to each of these organisations together with their names during 1972-73, 1973-74, 1974-75; and

(c) what is the basis on which these voluntary organisations are given money?